

(6)

In The Central Administrative Tribunal
ALLAHABAD BENCH

: : ORDER - SHEET : :

Application No.... OA 193/00 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>3.8.24</u> Hon Mr SKI Naqvi JM Hon Mr M.P. Singh AM Sri HK Yadav for the Applicant. Sri AP. Singh proxy to Sri R.C. Joshi for the respondents mentions that the relief sought for in the OA has already been provided and the impugned order dated 24.1.2000 Photo copy of which has been produced before us from learned counsel for the applicant. It has been taken on record which shall form part of paper book. Since no grievance remains. The OA is dismissed accordingly. No order as to costs AM JM lu